## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 49(ND)/2015 RT CP No.200/Chd/Hry/2017 with CA Nos.130/2015, 130/2016, 76/C-1/2016 & 228/2017

Sh. Rajat Kumar Bhalotia & Anr. ....Petitioners

Versus.

M/s Sai Tech Medicare Pvt. Ltd.& Ors. ... Respondents

Present: Mr. Deepak Kapoor, Advocate for the petitioners.
Mr. Vaibhav Sahni, Advocate for Mr. Gaurav Mankotia,
Advocate for respondent Nos. 1 to 3.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 20.02.2018.

Sd/-Bench Officer.

December 19, 2017.